

CP NO. 69(ND)/2014
RT NO.34/2016.

M/s Adhishwar Jain & Ors.

...Petitioners

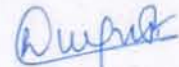
Versus

M/s Sundesh Springs Pvt. Ltd. & Ors.

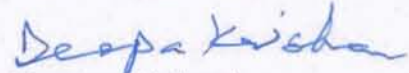
...Respondents

Present: None.

In this case respondents No.2 to 4 are already proceeded against ex parte as per order dated 16.09.2016. None appeared on behalf of petitioners today. The instant petition is dismissed in default for non prosecution.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

October 17, 2016

arora